

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 61/03405/2021

This the 12th day of March, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Mushtaq Hussain, S/o Shri Zahir Hussain, R/o Village Arai, Tehsil Mandi, District Poonch, aged 37 years.

.....Applicant

(Advocate:- Mr. Iqbal Hussain Bhat-**Not Present**)

Versus

State of J&K through Commissioner-cum-Secretary to Government, Education Department Civil Secretariat, Jammu/Srinagar and 04 others.

.....Respondents

(Advocate:)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

Despite sending the link to the learned counsel for the applicant for joining the video conference, he has not joined the conference today.

2. On the last previous dates also i.e. 17.02.2021 and 05.03.2021, nobody had joined the video conference on behalf of the applicant and the case was listed today i.e. 12.03.2021 for appearance of applicant. It seems

that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of the applicant.



(ANAND MATHUR)
MEMBER (A)

(RAKESH SAGAR JAIN)
MEMBER (J)

/M.M/